

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**

**Chandrashekhar C**

**IV ADDL. DISTRICT AND SESSIONS JUDGE**

**Cause List Date: 19-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	P and SC 10061/2020 (FIRST HEARING) IA/1/2020		Muniraju Vs Nil	D.M. Renukamurthy
2	P and SC 10062/2020 (FIRST HEARING) IA/1/2020		Eranna G Vs Nil	Syed NMazim Ulla
3	P and SC 10056/2020 (Compliance)		SRI. NAGESH KUMAR M.U Vs NIL	SRI.G. RAGHU AND SMT. B. SOWMYA
4	P and SC 10058/2020 (Compliance)		SRI. T. ANAND Vs NIL	SRI. DAYANANANDA GOWDA
5	M.C. 10125/2020 (CASE REFER TO LOK ADALATH)		H.B.LOKESH Vs M.MAMATHA	A.N.KRISHNA
6	M.V.C. 671/2015 (CASE REFER TO LOK ADALATH)		MUNIRATHNAMMA Vs ASHWATHNARAYANA	BHARATH KUMAR M.
7	M.C. 10123/2020 (CASE REFER TO LOK ADALATH) IA/1/2017		L.A.Anasuya Vs A.N.Krishnamurthy	M.KRISHNAMURTHY
8	M.C. 10017/2020 (CASE REFER TO LOK ADALATH)		B. A. Muthuraju Vs B. V. Arpitha	L.SURESH
9	AA 10001/2018 (CASE REFER TO LOK ADALATH) IA/1/2018		N.Narayanamma Vs Unicorn Seeds Pvt. Limited	RAVI.M
10	M.V.C. 30/2019 (CASE REFER TO LOK ADALATH)		K. Muniraju Vs Vasudev	ANAND KUMAR
11	M.V.C. 31/2019 (CASE REFER TO LOK ADALATH)		Prakash @ Mariyappa Vs Shivanna	Giriraju S.
12	M.V.C. 32/2019 (CASE REFER TO LOK ADALATH)		Dyamappa Vs Shivanna	Giriraju S.
13	M.C. 10141/2020 (CASE REFER TO LOK ADALATH) IA/1/2019		Rajashékara.V. Vs Archana R.N.	S.MUNIRAJU
14	M.V.C. 40/2019 (CASE REFER TO LOK ADALATH)		Lalitha A. Vs Muthurayappa	ANANDAKUMAR

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DOBBALLAPUR**  
**Chandrashekhar C**  
**IV ADDL. DISTRICT AND SESSIONS JUDGE**  
**Cause List Date: 19-12-2020**

Sr. No. Cause No.

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	M.V.C. 73/2019 (CASE REFER TO LOK ADALATH)		SRI. JAGADEESH Vs THE NEW INDIA ASSURANCE CO.LTD.	
16	R.A. 10067/2019 (CASE REFER TO LOK ADALATH)		Siddarameshwar Swamiji Vs Shivabalayogi Sevashrama	F.G.Gudneyyanavar
17	R.A. 10087/2019 (CASE REFER TO LOK ADALATH) IA/1/2018		Narasimhaiah.T Vs Lakshamma	S.N.Muralidhara
18	R.A. 10024/2020 (CASE REFER TO LOK ADALATH) IA/1/2019		Govindappa Vs Gangamma	M.KRISHNAMURTHY
19	M.C. 10049/2020 (CASE REFER TO LOK ADALATH) IA/1/2019		Naveen.P. Vs Anusha.R.	GANGAIAH
20	R.A. 10015/2020 (CASE REFER TO LOK ADALATH)		R.Veerabhadraiah Vs Mallamma	N.Moham
21	A.I.R 10001/2020 (CASE REFER TO LOK ADALATH)		KRISHNAPPA - DEAD BY LRS PATALAPPA.J.K. Vs M.SURESH (DRIVER)	PP
22	A.I.R 10008/2020 (CASE REFER TO LOK ADALATH)		MUNYAPPA - DEAD BY LRS SMT.JAYAMMA Vs YALLAPPA (DRIVER)	PP
23	A.I.R 10009/2020 (CASE REFER TO LOK ADALATH)		SHIVAKUMAR - DEAD BY HIS LRS SMT. PADMAVATHAMMA Vs B.V.MARIYAPPA (DRIVER)	PP
24	M.C. 10036/2020 (CASE REFER TO LOK ADALATH)		Kiran Vs Kala.P.C.	Alahalli K.M.Krishna Murthy
25	A.I.R 10012/2020 (CASE REFER TO LOK ADALATH)		CHIKKANARASAPPA - DEAD BY LRS NARASIMA MURTHY Vs T.C. SURESH -DRIVER AND OWNER	PP
26	A.I.R 10014/2020 (CASE REFER TO LOK ADALATH)		SYED GOUSE -DEAD BY LRS IMRAN Vs SOURAB SHARMA (DRIVER)	PP

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR

Chandrashekhara C

IV ADDL. DISTRICT AND SESSIONS JUDGE

Case List Date: 19-12-2020

Sl. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	A.I.R 10016/2020 (CASE REFER TO LOK ADALATH)		GANGAIAH ALIAS GANGAPPA DEAD BY LRS SMT YALLAMMA Vs THINMEGOWDA (DRIVER)	PP
28	A.I.R 10025/2020 (CASE REFER TO LOK ADALATH)		MANJUNATH DEAD BY LRS SRI ANIL KUMAR K.M. Vs ATEEK (DRIVER)	PP
29	A.I.R 10027/2020 (CASE REFER TO LOK ADALATH)		MANJUNATH DEAD BY LRS KUM. ANJU.C.C. Vs SRINIVASAMURTHY @ SRINIVASA (DRIVER AND OWNER))	PP
30	A.I.R 10033/2020 (CASE REFER TO LOK ADALATH)		B.G. GIRISH -DEAD BY LRS SMT. RANJITHA Vs ANAND BHAJANTRHI (DRIVER)	PP
31	A.I.R 10040/2020 (CASE REFER TO LOK ADALATH)		VENKAMMA DEAD BY LRS NARASAIHAH Vs VENKATACHALAIHAH (DRIVER AND OWNER)	PP
32	A.I.R 10041/2020 (CASE REFER TO LOK ADALATH)		SRIDHAR DEAD BY LRS GEETHA.N. @ KOMALA Vs G.DARSHAN (DRIVER)	PP
33	A.I.R 10042/2020 (CASE REFER TO LOK ADALATH)		M LINGAPPA DEAD BY LRS SRI.V.L.SOMASHEKHARAIHAH Vs H N MANJUNATH (DRIVER)	PP
34	A.I.R 10043/2020 (CASE REFER TO LOK ADALATH)		ANWAR PASHA DEAD BY LRS SIR. AJGAR Vs MUSTAKEEM (DRIVER)	PP
35	A.I.R 10044/2020 (CASE REFER TO LOK ADALATH)		T.K. PATALAPPA DEAD BY LRS SMT. ANURADHA Vs A. SHAHAJAN (DRIVER)	PP
36	A.I.R 10045/2020 (CASE REFER TO LOK ADALATH)		MUDDAMMA DEAD BY LRS SRI. VENKATESH Vs GANGADHARA (DRIVER AND OWNER)	PP
37	A.I.R 10050/2020 (CASE REFER TO LOK ADALATH)		HANUMANTHARAYAPPA DEAD BY LRS RAMAKUMAR Vs AKSHAY KUMAR (DRIVER)	PP

**IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR**  
**Chandrashekhar C**  
**IV ADDL. DISTRICT AND SESSIONS JUDGE**  
**Cause List Date: 19-12-2020**


Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	A.I.R 10054/2020 (CASE REFER TO LOK ADALATH)		GOPI B.N DEAD BY LRS RAJESH Vs SRI. JAGADISH ALIAS BHAVI (OWNER AND DRIVER)	PP
39	A.I.R 10055/2020 (CASE REFER TO LOK ADALATH)		Chikkappaiah Vs Manoj R - Driver and Owner	PP
40	A.I.R 10056/2020 (CASE REFER TO LOK ADALATH)		Harish (dead by LRs Sanjeevappa S/o. Late Chinnappa Vs C. Karthik, driver	pp
41	A.I.R 10057/2020 (CASE REFER TO LOK ADALATH)		Harish Vs G. Ananda (Driver)	pp
42	A.I.R 10058/2020 (CASE REFER TO LOK ADALATH)		Smt. Sathya (Deceased) Vs Anjanappa (Driver)	pp
43	A.I.R 10059/2020 (CASE REFER TO LOK ADALATH)		Smt. Thimmakka (Deceased) Vs Kuddus (Driver)	pp
44	A.I.R 10060/2020 (CASE REFER TO LOK ADALATH)		MUNIYAPPA Vs S.MANJUNATH (DRIVER)	pp
45	A.I.R 10061/2020 (CASE REFER TO LOK ADALATH)		GOVINDA Vs MANJUNATHA (DRIVER)	PP
46	A.I.R 10062/2020 (CASE REFER TO LOK ADALATH)		NATARAJ.K.V Vs ANANTHA.T.M(DRIVER)	PP
47	A.I.R 10063/2020 (CASE REFER TO LOK ADALATH)		NARASIMHAIAH Vs GOVINDARAJU (DRIVER)	PP
48	A.I.R 10064/2020 (CASE REFER TO LOK ADALATH)		ANJINAPPA Vs SYED MEHATAB (DRIVER)	PP

  
IV Addl. District & Session Judge  
Bangalore Rural District Sit at  
Doddaballapura.

IV ADDL. DISTRICT AND SESSIONS JUDGE, DODBALLAPUR  
Chandrashekhar C

IV ADDL. DISTRICT AND SESSIONS JUDGE  
Cause List Date: 19-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	CrI.Misc. 10177/2020 (FIRST HEARING)		Satish Vs Doddaballapura Women police station	J.K. Lokesh Gowda
<b>FIXING THE DATE FOR TRIAL</b>				
2	SC 10019/2019 (EVIDENCE)		Doddaballapur Town P.S Vs Naveenkumar T.S. @ Naveen	Public Prosecutor
<b>SS TO WITNESSES</b>				
3	SC 10014/2018 (EVIDENCE)		Doddabelavangala P.S. Vs Ravikumara Gowda @ Harisha	Public Prosecutor
4	SC 10019/2018 (EVIDENCE)		State by Doddaballapura Rural Police Station Vs Munikrishnappa	Public Prosecutor
5	SC 10028/2018 (EVIDENCE)		State Doddaballapura Rural P.S Vs Narayanagowda	Public Prosecutor
6	SC 10047/2018 (EVIDENCE)		State by Doddaballapura Rural P S Vs Aruna	Public Prosecutor
7	CrI.Misc. 10150/2016 (CASE REFER TO LOK ADALATH)		IV Addl. Dist. and Session Court Vs Bettegowda	
8	CrI.Misc. 10130/2020 (CASE REFER TO LOK ADALATH)		SRI. B.A. PRASANNA KUMAR Vs STATE BY DODDABALLAPURA TOWN POLICE STATION	SRI. ANANDA H.C. AND V. MUNEGOWDA
9	CrI.Misc. 10144/2020 (CASE REFER TO LOK ADALATH)		Sri. Anand Kumar B.G. Vs State by Doddabelavangala P S	G.T. Ravikumar
10	CrI.Misc. 10153/2020 (CASE REFER TO LOK ADALATH)		Smt. Jayamma (A1) Vs State by Doddabelavangala police station	K.R. Narendrakumar
11	SC 10011/2020 (To Call on to hear before Charge)		STATE BY RAJANUKUNTE P.S. Vs NARAYANAPPA	PUBLIC PROSECUTOR

  
IV Addl. District & Sessions Judge  
Bengaluru Rural District S.M.C.  
Doddaballapura

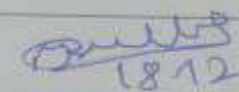
**Cause list dated: 19.12.2020**  
**In the Court of Prl. Senior Civil Judge and JMFC, Doddaballapura**  
**MORNING SESSION**

	Case Nos.	Stage
1	O.S.No.134/2007	For Cross of DW1
2	O.S.No.247/2007	For Cross of PW1
3	O.S.No.171/2008	For Settlement
4	O.S.No.04/2009	For plaintiff Evidence
5	O.S.No.118/2010	For Hearing on I.A.No.15
6	O.S.No.126/2010	For Settlement
7	O.S.No.179/2010	For Settlement
8	O.S.No.86/2011	For Settlement
9	O.S.No.96/2011	For Settlement
10	O.S.No.151/2011	For Settlement
11	O.S.No.185/2011	For Cross of DW1
12	O.S.No.182/2012	For Settlement
13	O.S.No.58/2016	For Settlement
14	O.S.No.477/2016	For Settlement
15	O.S.No.333/2019	For Settlement
16	O.S.No.351/2019	For Steps to LRs of D1
17	O.S.No.365/2020	For Steps to D1 to D5
18	O.S.No.401/2020	For Appearance
19	O.S.No.403/2020	For Steps to D1 to D2
20	O.S.No.471/2020	For Settlement

**AFTER-NOON SESSION**

Sl.No.	Case Nos.	Stage
21	O.S.No.491/2020	For Hearing
22	O.S.No.493/2020	For Hearing
23	O.S.No.461/2020	For Hearing
24	O.S.No.475/2020	For Hearing
25	M.C.No.16/2020	For Settlement
26	M.C.No.29/2020	For Settlement
27	M.C.No.31/2020	For Settlement
28	M.C.No.35/2020	For Settlement
29	M.C.No.65/2020	For Settlement
30	M.C.No.45/2020	For Settlement
31	FDP.No.20/2011	For Settlement
32	FDP.No.5/2017	For Settlement
33	FDP.No.14/2018	For Steps to R2
34	Ex.No.18/2011	For Settlement
35	LAC.15/2013	For Steps to C8, 21, 24

Place: Doddaballapura  
Dated: 18-12-2020

  
18-12-2020  
Prl. Senior Civil Judge & JMFC,  
Doddaballapura.